

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 31.01.2020


**CAUSE LIST - 2**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 228/BB/2018	For hearing - CIRP	Sec 9 of I&B code 2016	M/s Indu Corporation Pvt Ltd	Thakordas & Madagarkar Advocate	M/s Bhuwalka Steel Industries Ltd	Mr. Shivadutt Bannanje RP

ADVOCATE FOR PETITIONER/s:

SHIVADUTT. B.  
884027625

  
31/1/2020

ADVOCATE FOR RESPONDENT/s:

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**ORDER**

Heard Mr. Shivadutt. B, learned R.P

Post the case on **18.02.2020**

  
**MEMBER (T)**

  
**MEMBER (J)**

Brunda

**Verified**

**Court Officer**